

- (iv) A scheme for setting up common effluent treatment plants from clusters of small-scale industrial units is under implementation. Financial assistance is provided to the small scale units under the scheme.
- (v) The Government is implementing a major plan for introduction of unleaded petrol and catalytic converter fitted vehicles, introduction of low-sulphur diesel and introduction of tighter emission norms in a phased manner.
- (vi) Twenty-two industrial pockets/areas in towns/cities in the country have been identified by the Government as critically polluted areas where concerted action has been initiated for controlling pollution.
- (vii) The National Technology Mission has been set up to make recommendations on urban solid waste management.

Edible Oil

1693. SHRI SOUMYA RANJAN : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

- (a) the total production of mustard and other edible oils in the country during each of the last three years, category and State-wise;
- (b) the reasons for decrease in production, if any;
- (c) the States where the oil is produced in large quantity; and
- (d) the measures contemplated by the Government to further boost the production of edible oils?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) The total production of all edible oils including that of mustard oil has been estimated on the basis of production of total oilseeds. The category and State-wise production of edible oils is not available. The estimated availability of all edible oils including that of mustard oil during last three years is as under :

	(Lakh tonnes)	
	Estimated net availability of all edible oils*	Mustard oil
1993-94	61.70	16.52
1994-95	62.54	18.23
1995-96	65.70	19.65

includes groundnut, castorseed, sesame, nigerseed, rapeseed and mustard, linseed, safflower, sunflower, ricebran, soyabean, etc.

- (b) There is no decrease in production.

(c) The States where oil is produced in large quantities are Madhya Pradesh, Gujarat, Rajasthan, Uttar Pradesh, Andhra Pradesh, Tamil Nadu, etc.

(d) The measures being taken/comtemplated by the Government to further boost the production of edible oilseeds/edible oils include :

- (i) Intensification of efforts for implementation of Oilseeds Production Programme, area expansion through sequential cropping, inter-cropping, etc.,
- (ii) Replacement of low economic crop,
- (iii) Increase in productivity by providing various services inputs,
- (iv) Assistance for production and distribution of seeds,
- (v) Distribution of mini kits, sprinkler sets, improved farm implements and chemicals, etc. for enhancing production of edible oilseeds. In addition, front line and general demonstrations are conducted on farmers' fields to transfer the production technology,
- (vi) Setting up of necessary processing and infrastructural facilities to keep pace with the production programme of oilseeds.

Bomb Blast in Delhi

1694. SHRI D.P. YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the bomb blast incidents are on the increase trend in the NCT Delhi for the last three months;
- (b) if so, whether the Government have initiated any action against the persons involved in them; and
- (c) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). No, Sir. During the last three months, only one such incident took place in the National Capital Territory of Delhi. A case under Sections 302/307/120-B of I.P.C. and Sections 3/4/5 of Explosive Substances Act was registered at Police Station Srinivas Puri, New Delhi for investigation. No person has been arrested so far in connection with this blast.

Storage Facilities

1695. SHRI I.D. SWAMI :
DR. KRUPASINDHU BHOI :
SHRI SURESH PRABHU :

Will the Minister of FOOD be pleased to state :

(a) the total quantum of wheat and rice procured from the different States for public distribution purpose during 1993-94, 1994-95, 1995-96 and 1996-97 till date, State/U.T.-wise;

(b) the loss suffered due to improper storage and pilferage of foodgrains during the said period, State-wise;